Uttar Pradesh Shasan Rajya Kar Anubhag-2

In pursuance of the provisions of clause (3) of Article 348 of the Constitution of India, the Governor is pleased to order the publication of the following English translation of Government Notification no.-1345/XI-2-23-9(47)/17-T.C.236-U.P.Act-1-2017-Order-(293)-2023 dated October 10 , 2023.

NOTIFICATION

No.-1345/XI-2-23-9(47)/17-T.C.236-U.P.Act-1-2017-Order-(293)-2023 Lucknow; Dated: October [] , 2023

In exercise of the powers conferred by sub-section (2) of section 1 of the Uttar Pradesh Goods and Services Tax (Second Amendment) Ordinance, 2023 (U.P. Ordinance no. 16 of 2023), the Governor, is pleased to appoint the 1st day of October, 2023, as the date on which the provisions of the said Ordinance shall be deemed to have come into force.

By Order,

(Nitin Kamesh Gokarn) Apar Mukhya Sachiv.